

**THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATASWAMY):** (a) and (b). The required information is being collected from the Government of Meghalaya and it will be laid on the Table of the Sabha on receipt.

**Rising Steel Prices in Andhra Pradesh and Madhya Pradesh**

**4217. SHRI Y. ESWARA REDDY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Regional Controller of Iron and Steel had raided to unearth bogus units and to dehoard stock in Andhra Pradesh and Madhya Pradesh;

(b) if so, the facts thereof; and

(c) whether this has an impact on the rising steel prices in these States?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):** (a) and (b). The Regional Iron & Steel Controller, Hyderabad carried out 941 inspections in his Region between 1st July, 1972 and 30th November, 1974. Supplies of iron and steel were suspended to 123 units for suspected mis-utilisation, pending further investigations. 15 units were debarred from receiving iron and steel materials under Clause 28B of the Iron & Steel (Control) Order, 1956. 14 cases were referred to C.B.I. and one case to the A.P. State Police for investigation. 67 cases were referred to concerned Directors of Industries for suitable action.

(c) Market prices of several categories of steel have shown a downward trend in the last few months.

**Persons arrested for Drugs Adulteration**

**4218. SHRI AJIT KUMAR SAHA:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of persons arrested so far for drugs adulteration during the last three years, year-wise; and

(b) the number of arrested persons who received punishment by the courts?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):** (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Ferro-vanadium Project, Orissa**

**4219. SHRI ARJUN SETHI:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have finally taken decision for the establishment of FERRO-Vanadium Project at Rairangpur, Mayurbhanj District of Orissa;

(b) if so, the salient features thereof; and

(c) the specific programme drawn up for the current financial year in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):** (a) and (b). The Ferro-vanadium Project to be set up in Orissa has been included in the draft Fifth Five Year Plan. The proposed capacity of the plant is 480 tonnes of ferro-vanadium and 48,000 tonnes of pig iron per annum.

(c) The Steel Authority of India Ltd. are taking action for updating the project estimates prepared earlier by the consulting Engineer's for the Industrial Development Corporation of Orissa Ltd., for purposes of taking an investment decision.

**Boosting of Calcutta Port Trade**

**4220. SHRI NAWAL KISHORE SHARMA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the attention of Government has been drawn towards a news item appearing in the Economic

newspaper dated the 16th November, 1974 under the heading "Boost to Calcutta port's trade";

(b) whether some meeting of the Commissioners of Ports was held in the recent past;

(c) if so, the decisions arrived at the meeting; and

(d) the export trade expected to be boosted up as a result of adoption of new methods as recommended in the meeting?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):**

(a) to (d). Government have seen this news-item which appeared in the Economic Times dated 16-11-1974. The report was in regard to the opening of the Port Commissioners' Analogue Model of River Hooghly. On this occasion, mention was made about the reason for decline in traffic of Calcutta Port and the hope was expressed that the constraints from which the Port had suffered would be removed after the commissioning of the Farraka Barage and the Haldia Dock System. No special meeting of the Port Commissioners was held in regard to improvement of the traffic of the port although the Commissioners have from time to time discussed this subject.

#### **Liquid crystal thermal devices for Family Planning**

**4221. SHRI G. Y. KRISHNAN:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Scientists at the National Physical Laboratory, New Delhi have developed "liquid crystal thermal devices" which may have role in the Family Planning Programme; and

(b) if so, the facts thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):** (a) Scientists at the National Physical Laboratory have

developed a 'Liquid Crystal Thermal Device' which helps in determining the day of ovulation.

(b) Ovulation in women occurs normally about 14-15 days before the onset on the next menstrual period. At the time of the ovulation, there is slight rise in the body temperature. The device developed by National Physical Laboratory helps in detecting this rise in body temperature. The device contains some organic material which does not change directly from the solid phase to the liquid phase on heating but passes through an intermediate phase which is called a liquid crystal phase of the material. For detecting the body temperature this liquid crystal thermal device (in the form of film) is put in contact with any part of the body such as on the forehead. The colour of the device changes with the rise in the body temperature which is indicative of ovulation having taken place. Clinical trials to assess the efficacy of this device have just started.

#### **P.L.O. as future Ruler of West Bank Territory**

**4223. SHRI YAMUNA PRASAD MANDAL:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the decision of Arab Summit regarding P.L.O. as the future ruler of West Bank Territory; and

(b) if so, the reaction of Government thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):** (a) Government have seen reports of the decisions of the Arab Summit Conference held at Rabat from 26th to 29th October, 1974, which, among other things, affirmed the rights of the Palestinian people to establish an independent national authority under the leadership of the Palestine Liberation